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CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI

O.A. NO:3056/2002

Monday, this the 25th day of November, 2002

HON'BLE MRS. LAKSHMI SWAMINATHAN, VICE CHAIRMAN(J)  
HON'BLE MR. S.A.T. RIZVI, MEMBER (A)

1. Shri Kuldeep Singh  
F-7, Kaka Nagar,  
New Delhi-110003
2. Shri R.K. Tyagi,  
E-119, Mayur Vihar-II,  
New Delhi - 110 091
3. Shri Vinod Kumar Kundra,  
Road No. 31, H. No.12, Punjabi Bagh Extension  
New Delhi-36
4. Shri K.K. Dhasmana,  
F-17, Kaka Nagar,  
New Delhi-110003
5. Shri Arun Bhatnagar,  
2/36, Sector 16,  
Faridabad (Haryana)
6. Shri G.P. Singh,  
F-13, Kaka Nagar,  
New Delhi-110003
7. Shri S.S. Jhajharia,  
F-5, Kaka Nagar,  
New Delhi-110003
8. Shri Tilak Raj,  
F-8, Kaka Nagar,  
New Delhi-110003
9. Shri K.S. Garia,  
Block No.5, H.No.623  
Lodhi Colony,  
New Delhi-110003
10. Shri Vinod Kumar Bharel,  
2, Masjid Moth Village, New Delhi
11. Shri Harinder Pal Singh,  
3532, D-111, Vasant Kunj, New Delhi
12. Shri Dharam Pal Sharma,  
435/19, Faridabad
13. Shri D.R. Khatkar,  
171, Dharamkunj Apartments,  
Plot No.40, Sector 9, Rohini,  
New Delhi-110085

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- 14. Shri M.P. Taneja,  
G-24, Preet Vihar, New Delhi-110007
- 15. Shri O.N. Sharma, 233, Sector 16-A,  
Faridabad
- 16. Shri G.K. Wasan,  
A-90, Amar Colony, Lajpat Nagar,  
New Delhi-110094
- 17. Shri S.P. Agarwal, Flat No. 95,  
NACEN Complex, Sector 29,  
Faridabad
- 18. Mrs. Jyoti Wadhawan,  
M-165, G.K.-II, Delhi-48
- 19. Shri Sarvir Singh Yadav,  
197/14, Gurgaon
- 20. Shri R.S. Phogat,  
446/4, Gurgaon
- 21. Shri V.K. Chanana,  
998/4, Gurgaon
- 22. Shri R.K. Chibber,  
37-A/AG I, Vikaspuri,  
New Delhi-110018
- 23. Shri B.S. Rajpal,  
244/7 Gurgaon

... Applicants

(By Advocate : Shri Ajay Vir Singh)

Versus

- 1. Union of India,  
Through the Secretary,  
Ministry of Finance & Ors.  
North Block, New Delhi
- 2. Chief Commissioner of Central Excise,  
Delhi Zone, I.P. Estate, New Delhi
- 3. Commissioner, Central Excise Commissionerate,  
Delhi-I, I.P. Estate, Delhi
- 4. Additional Commissioner, Central Excise,  
Delhi-I, I.P. Estate, Delhi
- 5. Secretary, Staff Selection Commission,  
Block No.12, CGO Complex,  
New Delhi - 110003

... Respondents

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O R D E R (Oral)

By Hon'ble Mrs. Lakshmi Swaminathan, V.C. (J):

When it <sup>is</sup> was pointed out that the OA suffers from non-joinder of necessary parties, the learned counsel seeks permission to withdraw the OA. The same is accordingly dismissed as withdrawn.

*S.A.T. Rizvi*

(S.A.T. RIZVI)  
Member (A)

*Lakshmi Swaminathan*

(MRS. LAKSHMI SWAMINATHAN)  
Vice Chairman (J)

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